

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1781/93

(23)

New Delhi this the 17th day of February, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Shri T.N. Bhat, Member (J)

In the matter of

Shri Amit Kumar Jain,
S/O Shri P.C. Jain,
R/O C/O Sh.P.C. Jain
Lecturer, Chamaria College,
Fatehpur- Shekawati,
Rajasthan.

... Applicant

(None for the applicant)

Versus

1. Union of India
through the Secretary, Ministry of
Personnel and Public Grievances and
Pensions, North Block, New Delhi.

2. Chief Secretary,
State of Sikkim,
Sikkim Secretariat,
Gangtok.

... Respondents.

(None for the respondents)

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

This OA has been on Board since 29.1.99 and none
has appeared for the applicant when the case was called
out even on the second call. OA is dismissed for default and
non-prosecution.

By me
(T.N. Bhat)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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